Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether the Government has offered the specific incentives or benefits to Micro, Small and Medium Enterprises (MSMEs) for setting up their units in industrial parks on private land and if so, the details thereof;
(b) whether the Government has planned to ensure the effective implementation and monitoring of the proposed incentives for industrial parks for MSMEs on private land and if so, the details thereof;
(c) whether the Government has proposed number of parks to be made in a State and if so, the details thereof; and
(d) whether the Government has decided the terms and conditions for getting clearance for making industrial park for MSME on private land and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a) to (d): Ministry of MSME is implementing Micro and Small Enterprises Cluster Development Programme (MSE-CDP) across the country. The objective of the scheme is to enhance the productivity and competitiveness of Micro and Small Enterprises (MSEs) for their holistic development adopting cluster development approach through financial assistance as Government of India (GoI) grant for establishment of new / up-gradation of existing Industrial Areas / Estates / Flatted Factory Complexes.

Under MSE-CDP scheme, there is no provision of specific incentives or benefits to Micro, Small and Medium Enterprises (MSMEs) for setting up their units in industrial parks on private land. However, MSMEs establishing their units in private industrial parks can avail the benefits of various schemes of Ministry of MSME such as Prime Minister’s Employment Generation Programme (PMEGP), Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE), National SC/ST Hub, etc.

******